

PATNA HIGH COURT

NOTICE

District Judge (Entry Level), Direct from Bar Exam-2023

This is for information to the candidates of District Judge (Entry Level), Direct from Bar Exam-2023 that the Main (Written) Examination scheduled for 14.07.2024 (Sunday) would consist of two theory papers of three hours duration each. The Theory Paper-I would be conducted from 10:00 A.M. to 01:00 P.M. and after lunch break Theory Paper-II would be conducted from 02:00 P.M. to 05:00 P.M. on 14.07.2024 in the premises of the Patna High Court, Patna. Each paper would be of 100 marks and Viva-Voce Test would be of 50 marks. The division of subjects would be as follows:-

Theory Paper - I would consist of the following nine subjects:-

1. The Constitution of India.
2. The Code of Civil Procedure, 1908.
3. The Limitation Act, 1963.
4. The Code of Criminal Procedure, 1973.
5. The Indian Evidence Act, 1872.
6. The Indian Contract Act, 1872.
7. The Sale of Goods Act, 1930.
8. The Indian Partnership Act, 1932.
9. The Specific Relief Act, 1963.

Theory Paper - II would consist of the following nine subjects:-

1. The Transfer of Property Act, 1882.
2. The Negotiable Instruments Act, 1881.
3. The Arbitration and Conciliation Act, 1996.
4. The Personal Laws (Hindu, Muslim and Christian).
5. The Motor Vehicles Act, 1988.
6. The Family Courts Act, 1984.
7. The Prevention of Corruption Act, 1988.
8. The Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989.
9. Indian Penal Code, 1860.

It is for further information that the documents, certificates and etc. with regard to eligibility of the candidates would be collected and checked / verified after Main (written) Examination.

By order of the Court

Patna High Court, Patna
Date: 09.07.2024

Registrar General

